# GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING LOK SABHA UNSTARRED QUESTION NO.2202 TO BE ANSWERED ON 15<sup>TH</sup> MARCH, 2022

# CREDIT LIMIT UNDER KISAN LOAN SCHEME

2202. SHRIMATI HIMADRI SINGH:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the current credit limit for cattle breeders fixed under Kisan Loan scheme;
- (b) the details of the amount sanctioned during the last two years and the current year including Madhya Pradesh; and
- (c) the number of new beneficiaries added to the said scheme?

### **ANSWER**

# THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

# (SHRI PARSHOTTAM RUPALA)

- (a) The Reserve Bank of India (RBI) vide its circular FIDD.CO.FSD. BC.12/05.05.010/2018-19 dated February 04, 2019 has extended the Kisan Credit Card (KCC) facility to farmers engaged in Animal Husbandry and Fisheries for their working capital requirements along with the benefit of Interest Subvention wherein livestock farmers either individual or joint borrower, Joint Liability Groups or Self Help Group including tenant farmers having owned/rented/leased sheds are eligible for getting benefits under the scheme. KCC is saving-cumloan product, where the loan limit is calculated based on Scale of Finance (SoF) as decided by State Level Technical Committee (SLTC). SoF may be fixed per animal/bird basis for all important activities undertaken in the district after giving due consideration to rearing practices in vogue and all recurring expenses required for sustaining production activities. The current maximum credit limit allowed for individual farmer under KCC is Rs 3.00 lakh.
- (b) As gathered from RBI and NABARD, Rs 16,105.40 Crore have been sanctioned by banks towards Animal Husbandry and Fisheries during Financial Years 2020-21 and 2021-22 (up to December 31, 2021), including Rs 278.66 Crore in Madhya Pradesh.
- (c) Kisan Credit Cards were issued to 13,76,423 new beneficiaries during the Financial Years 2020-21 and 2021-22 (up to December 31, 2021), including 32,169 in Madhya Pradesh.